

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 73(ND)14
CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2017

NAME OF THE COMPANY: M/s Ashok Kalra & Ors. Vs. Kalra Pulp and Board Mills Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

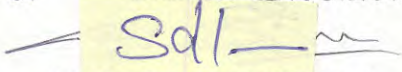
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Mohit Oommen.	Advocate	for Petitioner	Mohit

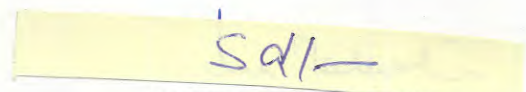
ORDER

Mr. Mohit Oommen, ld. counsel for the Petitioner prays for time to file the amended memo of parties His application to implead legal heirs of the deceased Petitioner Ashok Kumar Kalra was allowed. Last opportunity is given to take appropriate steps.

2. Renotify the case for final disposal. Respondent has filed an application opposing the maintainability of the present petition. Objection in the said application shall be taken up alongwith the main petition.

3. List on 16.05.2017.


[S.K. MOHAPATRA]
MEMER [T]


[INA MALHOTRA]
MEMBER [JUDICIAL]